

#### **Clearance to Peddar Road fly-over in Mumbai**

1261. DR. BHARATKUMAR RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has proposed second public hearing before clearing the Peddar Road fly-over in Mumbai;

(b) what are the reasons of second hearing whereas a similar exercise has already been carried out a few years ago; and

(c) what is the response of the Maharashtra Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) No Sir. As per the details submitted and presented by the Maharashtra State Road Development Corporation Ltd. (MSRDC), a public consultation was conducted by them in March, 2008 for the proposed Peddar Road Flyover in Mumbai.

(b) Ministry had received representations from local residents of the Peddar Road area raising environmental issues, which were put up for consideration of the Expert Appraisal Committee (EAC), constituted by this Ministry for the appraisal of Coastal Regulation Zone (CRZ), Infrastructure and Building/Construction projects. The EAC suggested to conduct a public hearing as per the provisions of the Environmental Impact Assessment (EIA) Notification, 2006 and to incorporate the issues raised by the public in the Environmental Management Plan.

(c) Government of Maharashtra has informed the same, as detailed in Part (a) above.

#### **Review of mining leases**

1262. DR. BHARATKUMAR RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has asked the Chief Minister of Maharashtra to review the 49 mining leases given for excavation of iron ore and bauxite in Sindhudurg region of Western Ghats;

(b) what is the response of the Maharashtra Government in the matter;

(c) whether it is a fact that the proposed mining projects would create serious environmental threat to this beautiful, lush green belt along the Western Ghats; and